

(b) if so, the steps taken so far in this direction and the planning for future; and

(c) whether the usefulness of vedic mathematics is being recognized by foreign countries; if so, the names of these countries and the manner in which they are adopting the use of vedic mathematics particularly in functioning of the computers?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) Yes, Sir.

(b) The Government with the help of the Rashtriya Veda Vidya Pratishthan an autonomous organisation under the Ministry, has organised:

- Two Workshop and Round Table discussion respectively at Jaipur, Ahmedabad and Delhi.
- A training camps for schools teachers from the southern states, at Tirupati,
- A conference-cum-workshop at Bangalore in joint collaboration between Rashtriya Veda Vidya Pratishthan and Abhivan Vidya Bharati,
- Assigned a fellowship to schools teacher for further research in Vedic Mathematics,
- Commissioned a few scholars to write books on Vedic Mathematics; and
- Included Lecturer in Vedic Mathematics in the NCERT's teachers

training programme and workshop on enrichment material.

- Further programme include, a regular programme of training for schools teachers in various parts of the country, a workshop on application of Vedic Mathematics on computers and financial support to various projects on Vedic Mathematics.

(c) Yes, Sir, the Rashtriya Veda Vidya Pratishthan has reported that School of Economics Sciences and St. James School, London in the U.K. have shown interest in Vedic Mathematics, but no information is available on use of Vedic Mathematics in functioning of computers.

[Translation]

#### **Mountaineering Training Institutes**

4131. SHRI S.C. VARMA: Will the PRIME MINISTER be pleased to state:

(a) the details of Mountaineering Training Institutes in the country with location thereof;

(b) the amount sanctioned to each Institute by Government during 1990-91;

(c) the number of trainees trained in the year 1989-90 by these institutes;

(d) whether Madhya Pradesh Adventure and Exploration Institute has sought grants from Union Government; and

(e) if so, the details thereof and the amount proposed to be granted to the said Institute?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) The following four Mountaineering Institutes are functioning in the country:—

- i) Himalayan Mountaineering Institute, Darjeeling (W.B.);
- ii) Jawahar Institute of Mountaineering and Winter Sports, Aru, Pahalgam (J & K);

gam (J & K);

- iii) Nehru Institute of Mountaineering, Uttarkashi (U.P.);
- iv) Mountaineering and Allied Sports Institute, Manali (H.P.).

(b) The details of the amount sanctioned to these Institutes by Ministry of Defence and Department of Youth Affairs and Sports are as under:

<i>Sl. No.</i>	<i>Name of the Institute</i>	<i>Amount released by Ministry of Defence</i>	<i>Amount released by Department of Youth Affairs and Sports</i>	<i>Total</i>
<i>(Rs. in lakhs)</i>				
1	2	3	4	5
1.	Himalayan Mountaineering Institute, Darjeeling	6.50	1.38	7.88
2.	Nehru Institute of Mountaineering, Uttarkashi	8.675	—	8.675
3.	Jawahar Institute of Mountaineering, Aru, Pahalgam (J & K)	—	—	—
4.	Mountaineering and Allied Sports Institute, Manali (HP)	—	1.58	1.58
Total		15.175	2.96	18.135

(c) 2707.

(d) Yes, Sir.

(e) The Institute approached for grants for purchase of mountaineering/trekking equipment during 1988-89. No fund was released to the Institute, for purchase of such equipments.

[English]

**Grants to States by National Archives of India**

4132. SHRIMATI VASUNDHARA RAJE: Will the PRIME MINISTER be pleased to state:

(a) whether the National Archives of India is giving grants to the State Governments and different organisations for the preservation and up-gradation of valuable ancient records and also for upgrading their conservation facilities by establishing well-equipped laboratories;

(b) if so, the amount of grant give to different States for this purpose in last three years; and

(c) the steps taken by different State Governments and the organisations for the preservation of those valuable records?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) Yes, Sir.

(b) The National Archives of India has provided in 1987-88 Rs. 53,12,400/-, in 1988-89 Rs. 65.06,300/- and in 1989-90 Rs. 42,95,000/- to State Archives and voluntary organisations, educational institutions, libraries, museums and Universities for maintenance, preservation, listing and cataloguing of their manuscript collections as also for

microfilming and preparation of the Guides.

(c) The beneficiary State Governments and voluntary organisations are taking appropriate steps for the preservation of their records and manuscript holdings.

**Protection of Indian Inventions**

4133. SHRI SANAT KUMAR MANDAL:  
SHRI SHANTARAM POTDUKHE:

Will the PRIME MINISTER be pleased to state:

(a) whether in utter disregard of the Indian patent rights, an American aluminium giant is reported to have commercially exploited important technology developed and patented by Indian Scientists at the Indian Institute of Technology, Kanpur in 1970;

(b) if so, the reasons therefor; and

(c) the steps proposed in this regard to balk down such violations by the foreign firms of the Indian patent technology?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (PROF. M.G.K. MENON): (a) to (c). The procedure for redressal of infringement of patent rights is provided for under the Patents Act, 1970. It is for the owner of the patent to approach a Court for relief.

**R & D Centres on Biotechnology in West Bengal**

4134. SHRI SANAT KUMAR MANDAL: Will the PRIME MINISTER be pleased to state:

(a) whether Department of Biotechnology have set up any Research and Development Centre, demonstration project; and S &